

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1361 - 1362 of 2019

IN THE MATTER OF:

Directorate of Economics Offences

...Appellant

Versus

Binay Kumar Singhania & Ors.

...Respondents

Present:

For Appellant :

**Mr. S. N. Mukherjee, Senior Advocate with
Mrs. Nandinin Sen, Advocates**

For Respondents :

**Mr. Gaurav Mitra, Mr. Kanishk Khetan and
Mr. Nipun Gautam, Advocates for 1st & 3rd
Respondent**

O R D E R

21.01.2020

Post the case 'for orders' on **5th February, 2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

/ns/sk/